

O.A. NO. 754/02

9
7.1.2004

On the prayer of Shri R.C. Rath, adjourned
to 28.1.2004.

MEMBER (JUDICIAL)

M.A. No. 372/03
without objection
for consideration.
(Disposed of matter)

Burch

MS
27/1/04

copy of order
dt. 28.1.04 issued
to the Counsel
for both side.

S.D.

MS
3/2/04

28.1.04

None appeared for the applicant
to prosecute M.A. 372/03. However,
Shri R.C. Rath, learned Standing
Counsel is present. In the absence
of premises, M.A. 372/03 is dismissed
for default.

Inform the parties. Yash
Member (S)